COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 206 OF 2015

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Damodar Valley Power Consumers Association & Anr. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.

Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. M. G. Ramachandran Ms. Anushree Bardhan Ms. Anushree Bardhan Mr. Shubham Arya for R-2

ORDER

List the matter for hearing on <u>11.09.2018</u> (on Top of the Board) as requested by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

vt/kt